ARCHIT BUILDERS PRIAVATE LIMITED AS ON 03-10-2022 Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

67	G					T	1, , ,		Amount in ₹)	
Sl. No.	Category of creditor		mary of s received		nary of claims admitted	Amount of	Amount of claims not		Details in	Remar
110.		-	T			contingent claims	admitted	under	Annexure	ks, if any
		No.	Amount		Amount of	Claims	admitted	verificati	Annexure	папу
		of claim		claims	claims admitted			on		
		s Claim			admitted					
1	Secured financial creditors belonging to any class of creditors		3,68,63,542.6 0	1	3,68,63,542.60	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	1	3,21,17,824.7 9	1	3,21,17,824.79	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	No claim received
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	-do-
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	-do-
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	-do-
7	Operational creditors (Government Dues)	1	32,54,588.00	0	0	0	32,54,588.0	0	7	As per books no amount is due, and a settleme nt letter issued by EPF
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	32,23,850.00	2	16,00,495.00	0	16,23,355.0 0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	No claim received
	Total	1	7,54,59,805.3 9	4	7,05,81,862.39	0	48,77,943.0 0	0		

Annexure-1 Name of the corporate debtor: ARCHIT BUILDERS (P) LIMITED: Date of commencement of CIRP 13-07-2022: List of creditors as on: 03-10-2022

List of secured financial creditors belonging to any class of creditors

Sl.			of claim				of claim			Amount		Amount	Amount	
No.	of Credi t-or	Date		Amount of claim	Nature of claim	Amount covered	Amount covered	Whether related	% of voting	of continge- nt	· ·	of claim not admitted	of claim under verifica-	s, II any
		receipt		admitted		by	by	party?	share in	claim	that may be set-off		tion	
						security interest	guarant ee		CoC		be set-on			
			36863542. 60		Hypothecation of entire current assets of the company comprising stocks (raw materials, work in progress, finished goods, stores and spares etc.), book debts, other current assets etc., and entire fixed assets, both present and future	36863542.60		No	53.44	0	0	0	0	
					and rature									

Annexure-2

Name of the corporate debtor: ARCHIT BUILDERS (P) LTD. ; Date of commencement of CIRP 13-07-2022 ; List of creditors as on: 03-10-2022

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of cre-	Detai claim re			Det	tails of clain	n admitted		Amount of contingent		Amount of claim not a	Amount of claim und	Remarks if any
	ditor			Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	dmitted	er verifica tion	
	JJ Fincap Private Limited	27-07-2022	3217824.7 9	32117824.79	Unsecured	0	No	46.56	0	0	0	0	

Annexure – 3
Name of the corporate debtor: Archit Builders Private Limited; Date of commencement of CIRP 13-07-2022; List of creditors as on: 03-10-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre- ditor	claim	nils of receive d		Details o	of claim ad	mitted			Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d	of	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	
1	NIL	0	0	0	0	0	0	0	0	0	0	0		No claim received so far
	·	·									·			

Annexure – 4
Name of the corporate debtor: Archit Builders Private Limited; Date of commencement of CIRP 13-07-2022; List of creditors as on: 03-10-2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre-	Detai claim re			Detail	s of claim	admitted		Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	ditor	Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	
	NIL	0	0	0	0	0	0	0	0	0	0	0	No claim received so far

Annexure – 5
Name of the corporate debtor: Archit Builders Private Limited; Date of commencement of CIRP 13-07-2022; List of creditors as on: 03-10-2022

List of operational creditors (Workmen)

Sl. No.	Name of authorised	Name of	Details o recei			De	etails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under	Amount of claim not a	
	representa- tive, if any	work man	Date of receipt	claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	
	NIL	0	0	0	0	0	0	0	0	0	0		No claim received so far

Annexure – 6 Name of the corporate debtor: Archit Builders Private Limited; Date of commencement of CIRP 13-07-2022; List of creditors as on: 03-10-2022

List of operational creditors (Employees)

Sl. No.	Name of authorised of	Name empl	Deta claim r	ils of eceived	Details of claim admitted				Amount of contin-	Amount of any	Amount of claim	Amount of claim not	· · · · · ·
	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	·
	NIL	0	0	0	0	0	0	0	0	0	0		No claim received so far

Annexure – 7 Name of the corporate debtor: Archit Builders Private Limited; Date of commencement of CIRP 13-07-2022; List of creditors as on: 03-10-2022

List of operational creditors (Government dues)

Sl. No.	Details of	claimant	Details of claim received		De	etails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	,
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	
	Employees Provident Fund Organisatio n		22-08- 2022	3254588.0 0	0	0	0	0	0	0	0		As per books nil and a settlement letter issued by EPFO

Annexure – 8
Name of the corporate debtor: Archit Builders Private Limited; Date of commencement of CIRP 13-07-2022; List of creditors as on: 03-10-2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre	Details rece			Details 0	of claim adm	nitted			Amount of contin-	Amount of any		Amount of claim	Remarks, if any
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
	RDC Concrete (India) Private Limited		541927.00		Supply bills	0	0	No	0	0	0	41432.00		Interest charged has no evidence
	Mayil Enterpris es		2681923.0 0		Supplier of service	0	0	No	0	0	0	1581923.0 0		Amount outstanding as per books admitted

Annexure – 9
Name of the corporate debtor: Archit Builders Private Limited; Date of commencement of CIRP 13-07-2022; List of creditors as on: 03-10-2022

List of other creditors (Other than financial creditors and operational creditors)

Sl. No	Name of creditor		ails of received		Details of clai m admitted					Amount of any	Amount of claim	Amount of claim	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	of claim of vered by			Whether related party?	-gent claim	mutual dues, that may be set-off	not admitted	under verifica- tion	
	NIL	0	0	0	0	0	0	0	0	0	0	0	No claim received so far
		_											